

of 2-1/4 per cent, per annum on the issued share capital of Rs. 5 crores of the Industrial Finance Corporation. This is a contingent liability and in pursuance of it, the Central Government has made available to the Corporation a sum of Rs. 30,95,490-2-6 in respect of the last six years to make up the minimum dividend at the guaranteed rate.

The Corporation, has not issued debentures so far. It has, however issued bonds of the value of Rs. 7,80,50,000 bearing interest at the rate of 3½ per cent, per annum which have been guaranteed by the Central Government under section 21 (2) of the aforesaid Act as to the repayment of principal and payment of interest. The Central Government "has, however, not been called upon by the Corporation to pay to them any sum on account of this guarantee.

REFUND OF EXCISE DUTY ON SALT

106. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) the number of claims which have been taken to courts for refund of salt duty consequent on the abolition of that duty by Government in their Notification dated the 28th February, 1947; and

(b) what is the result in each of those cases?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) 33 cases were taken to courts.

(b) Out of these 33 cases, 12 have been decided in favour and 12 against the Government; 4 were withdrawn by the parties and 5 are still pending.

TRAINING IN MODERN 'CRIMINAL INVESTIGATION' METHODS

107. MOULANA M. FARUQI: Will the Minister for HOME AFFAIRS be pleased to state the number of Police Training Centres maintained by the Government of India where training in the most modern 'Criminal Investigation' methods is given to policemen?

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT) : None so far but the Central Detective Training School which is likely to be established this year will impart the requisite training.

ASSISTANCE RENDERED TO VOLUNTARY EDUCATIONAL ORGANIZATIONS

108. MOULANA M. FARUQI: Will the Minister for EDUCATION be pleased to state the amount of financial assistance given by Government to Voluntary Educational Organisations during the years 1952-53 and 1953-54 (the answer may be given Statewise) ?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : The information is being collected and will be laid on the Table of the House.

SPECIAL ALLOWANCE TO TEACHERS APPOINTED BY THE DELHI UNIVERSITY

109. SHRI S. N. DWIVEDY: Will the Minister for EDUCATION be pleased to state whether it is a fact that the University Grants Commission have issued a directive to the Delhi University regarding the grant of special allowance to teachers appointed by that University and have placed at its disposal necessary funds to implement the same?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD) : No, Sir.